

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

**Review Petition No. 6/RP/2023 in
Petition No. 378/TT/2020**

- Subject** : Petition for review of order dated 1.3.2022 in Petition No. 378/TT/2020.
- Date of Hearing** : 29.5.2024
- Coram** : Shri Jishnu Barua, Chairperson
Shri Arun Goyal, Member
Shri Ramesh Babu V., Member
- Petitioner** : Power Grid Corporation of India Limited
- Respondents** : Rajasthan Rajya Vidyut Prasaran Nigam Limited (RRVPL)
& 16 Others
- Parties Present.** : Ms. Swapna Seshadri, Advocate, PGCIL
Shri Utkarsh Singh, Advocate, PGCIL
Ms. Sneha Singh, Advocate, PGCIL

Record of Proceedings

The order in the instant petition was reserved on 4.4.2024. However, the order could not be issued prior to Shri P. K. Singh, Member, who formed part of the coram, demitting the office. Accordingly, the matter was listed for hearing.

2. Arguments in the matter have already been heard. Learned counsel for the Petitioner sought two days' time to file short Written Submissions in the matter.
3. The Commission directed the Petitioner to file its short written submissions by 10.6.2024. The Commission further directed the Petitioner to adhere to the said timeline and observed that no extension of time would be granted.
4. Subject to the above, the Commission reserved an order in the matter.

By order of the Commission

sd/-
(V. Sreenivas)
Joint Chief (Law)

